

Seventeenth Loksabha

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Title: Introduction of the Supreme Court of India (Establishment of Circuit Benches at Ernakulam, Mumbai and Kolkata) Bill, 2020.

HON. CHAIRPERSON: Now Item No.236, Shri Hibi Eden.

SHRI HIBI EDEN (ERNAKULAM): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of Circuit Benches of the Supreme Court of India at Ernakulam, Mumbai and Kolkata.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for the establishment of Circuit Benches of the Supreme Court of India at Ernakulam, Mumbai and Kolkata.”

The motion was adopted.

SHRI HIBI EDEN : Sir, I introduce** the Bill.